

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
CHENNAI

5

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 16/07/2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)

APPLICATION NUMBAER :  
PETITION NUMBER : TCP/102/2016  
NAME OF THE PETITIONER(S) : S. K. GANESAN  
NAME OF THE RESPONDENT(S) : BALAJI RUBBER INDUSTRIES PVT LTD  
UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

- ① CIBI VISHNU COUNSEL FOR PETITIONER
- ② Mohammed Umar. k  
for B. Dhanaraj Counsel for R1 - R9
- ③ DT. K.S. Ravichandran, PEs  
S. Ananjula Devi, ADV  
M.K. Preetna, ADV For P, to P5

ORDER

At request of the parties, list this matter on 20.08.2019 for making final submissions.

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(B.S.V.PRAKASH KUMAR)  
Member (Judicial)